

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:69
ANSWERED ON:23.11.2000
ACCIDENTS OF DEFENCE PLANES
JAYABEN B. THAKKAR;RAMSHETH THAKUR

Will the Minister of DEFENCE be pleased to state:

- (a) the details of IAF aircraft crashed during the last six months, date-wise and place-wise alongwith the causes of accidents and the type of Aircraft, separately;
- (b) the details of crew members and civilians killed therein, accident-wise and the amount of compensation paid to them;
- (c) the quantum of losses sustained due to damage of planes and other properties, accident-wise;
- (d) the outcome of each of the enquiry conducted, and the follow-up action taken thereon;
- (e) the details of each of the recommendations submitted by the High Powered Committee on Fighter Aircraft Accidents in September, 1997 alongwith the action taken on each of the recommendations, separately; and
- (f) the stage at which the matter of inducting Advanced Jet Trainer (AJT) in IAF stands at present?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 69 FOR 23.11.2000

(a) to (c) : A statement, regarding the details of IAF aircrafts, which crashed during the last six months from May-October, 2000, date-wise, place-wise, cause-wise, aircraft-wise, details of crew members and civilians killed therein, amount of compensation paid to them and quantum of loss of service properties and other properties, accident-wise, is annexed.

(d) After each accidents, a Court of Inquiry is conducted to find the causes of the accident and to suggest remedial action. The remedials are instituted to prevent the recurrence of an accident, which is a continuous process.

(e) A High Powered Committee on Fighter Aircraft Accidents (COFAA) was constituted under the Chairmanship of Scientific Advisor to Raksha Mantri to analyse the cause of the accidents, which submitted its report in September, 1997. It has made certain recommendations to minimise the accident rate. Implementation of these recommendations involves changes in organisational structure, procedures, training, design, technology etc. By now, about 55 out of the 84 recommendations have been implemented. However, it may not be desirable to disclose the details of each of the recommendations and the action taken, thereon.

(f) Commercial negotiations are on with the vendor for induction of Advanced Jet Trainer (AJT).

ANNEXURE REFERRED TO IN THE STATEMENT GIVEN IN REPLY PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 69 FOR 23.11.2000.

Sl.N	Date	Place	Type of	Cause	Pilots killed	Civilians	Compensation	Loss incurred
	Aircraft	Factor	Property	killed		paid to	to Service	
		civilians	(Provisional)					
		Property						
1.	06 May	Ambala AF	Mig-21	HE (A)	-	-	Nil	Rs.4.40 Cr.
2.	10 May	4 Km from Halwara AF	Mig-23	HE (A)	-	-	Rs.52,000/-	Rs. 4.40 Cr.
3.	17 May	Bara-La-Chala Pass	Cheetah	HE (A)	-	-	-	Rs. 4.48 Cr.

4.	17 May	Bara-La-Chala Pass	Cheetah	HE (A) Chandra Singh)	01 (W/C	-	-	Rs. 4.48 Cr.
5.	23 May	20 Km from Uttarlai AF	Mig-21	HE (A) Jetley)	01 (F/O A	-	Nil	Rs. 1.70 Cr.
6.	23 May	BIDAR	KIRAN	TD	-	-	NIL	Rs. 1.12 Cr.
7	12 Jun	Dudhkundi Range near Kalaikunda AF	Mig-27	TD	-	-	Nil	Rs. 16.18 Cr.
8.	04 Jul	Leh & F/O Puranik)	Cheetah	TD	02 (F/L Kagri	-	Nil	Rs. 4.70 Cr.
9.	13 Jul	5 Km from Kalaikunda AF	Mig-21	TD Murgai & S/L Srivastava	02 (W/C	-	Nil	Rs. 1.43 Cr.
10.	05 Aug	Palam AF Shukla)	Mig-21	BH	01 (F/L	-	Nil	Rs. 3.42 Cr.
11.	27 Sep	Manali progress	Cheetah	HE (A) determined	-	-	COI	in To be
12.	03 Oct	Base Camp)	Cheetah	TD Krishnamurthy	01 (F/L	-	COI progress	in To determined be
13.	13 Oct	54 Km from AF Stn NAL	Mig-21	HE (A) Kumar)	01 (S/L M	01 progress	COI determined	in To be
14.	16 Oct	Tezpur Local Flying Area	Mig-21	HE (A) Singh)	01 (F/O J	- progress	COI determined	in To be
15.	16 Oct	Henkar progress	MI-17	HE (A) determined	-	-	COI	in To be
16.	06 Nov	Pathankot AF	Mig-21	U/I	-	- progress	COI determined	in To be
17.	12 Nov	Creek N of Naliya Sharma & S/L Pathan	MI-8	U/I Engr) (S/L A	01 + 01 (Flt	- progress	COI determined	in To be
18.	15 Nov	Hasimara progress	Mig-27	TD determined	-	-	COI	in To be

The compensation to the crew members is paid as per the existing service rules.

The estimated cost of damage given above is as per the 'provisional loss statement'. Actual cost of damage will be subsequently worked out by the Maint Dte. Provisional cost of damage is not indicated where the COI's are not yet completed.

HE(A) : Human Error (Aircrew) TD : Technical Defect U/I : Under Investigation BH : Bird Hit.